PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Sub: High Court of Andhra Pradesh — Letter from the Director, National Judicial Academy, Bhopal — South Zone - I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" (P-1203) on 1st and 2nd February, 2020 at Hyderabad — Nominations of Judicial Officers— Reg.

Order Roc.No.683/SO/2019, dated 16.12.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" scheduled to be held on 1st & 2nd February, 2020 at Hyderabad.

Principal District and Sessions Judges

Sri/Smt/Ms.

- 1. Aruna Sarika, Prl. District & Sessions Judge, Anantapur.
- 2. A.V. Ravindra Babu, Prl. District & Sessions Judge, Chittoor.
- 3. A. Hari Haranadha Sarma, Prl. District & Sessions Judge, Guntur.
- 4. G. Srinivas, Prl. District & Sessions Judge, Kadapa.
- 5. G. Venkata Krishnaiah, Prl. District & Sessions Judge, Nellore.
- 6. P. Venkata Jyothir Mayi, Prl. District & Sessions Judge, Prakasam.
- 7. M. Babitha, Prl. District & Sessions Judge, Srikakulam.
- 8. B.S. Bhanumathi, Prl. District & Sessions Judge, Visakhapatnam.

Chief Judicial Magistrates

Sri/Smt/Ms.

- 1. P. Tirumala Rao, Chief Judicial Magistrate, Anantapuram.
- 2. R. Srilatha, Chief Judicial Magistrate, Chittoor.
- 3. M. Rama Krishnam Raju, Chief Judicial Magistrate, East Godavari at Rajahmundry.
- 4. K. Satyanaga Bala Prasad, Chief Judicial Magistrate, Guntur.
- 5. M. Subha Vani, Chief Judicial Magistrate, Kadapa.
- 6. N. Saraswathi, Chief Judicial Magistrate, Krishna at Machilipatnam.
- 7. S. Chinna Babu, Chief Judicial Magistrate, Kurnool.
- 8. T. Haritha, Chief Judicial Magistrate, Nellore.
- 9. Bommathula Sobha Kumari, Chief Judicial Magistrate, Prakasam at Ongole.
- 10. P. Vijaya Durga, Chief Judicial Magistrate, Visakhapatnam.

Further, while enclosing the questionnaire received from the NJA, you are instructed to submit the duly filled in questionnaire, by 5th January, 2020.

REGISTRAR (IT-cum-CPC)
I/C REGISTRAR GENERAL

The Individuals concerned.

The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.